

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

61

C.P. No. 377/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Ansari Brothers Infra Pvt. Ltd.  
V/s.  
ROC, Mumbai

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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Vipin  
Shrimali

Advocate

Vipin Shrimali

18/10/2017

ORDER

CP 377/252/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 16.11.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)